

Setting up of Fertiliser Plant at Paradip

228. SHRI LAKSHMAN MALLICK: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is any proposal under Government consideration to set up a port based fertilizer plant at Paradip; and

(b) if so, what are the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir It is proposed to set up a large phosphatic fertilizer project at Paradip. A detailed project report has recently been prepared by Madras Fertilizer Limited. The report is being processed for obtaining investment decision.

(b) Firm indications about the project cost, the time schedule of implementation, the proposed product mix-etc, would become available after the project report has been fully appraised.

Suggestion from Election Commission to create an Election Fund

229. SHRI LAKSHMAN MALLICK: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Election Commission has recently suggested to the Central Government for the creation of an election fund; and

(b) if so, what action Government have taken thereon?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) The Central Government has not formally received any suggestion for the creation of an election fund from the Election Commission, though the Chief Election

Commissioner is reported to have expressed a view to the Pressmen at Simla on 5th June, 1979 and at a Press Conference on 8th April, 1980 at Jaipur that, among other things, a Central Election Fund should be created to which the Centre and the States should contribute on a 50:50 basis.

(b) Does not arise, in the absence of any specific proposal on the subject being received by the Government from the Election Commission.

Loss of Fertilizer due to Fire near Unnao, U.P.

230. SHRI V. KISHORE CHANDRA S. DEO:

SHRI RAMAVTAR SHASTRI:
TRI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that fertilizer worth several lakhs of rupees was reduced to ashes due to a fire in the godown of a chemicals firm near Unnao on 12th April, 1980;

(b) if so, the causes thereof and the estimated loss; and

(c) what steps have been taken to avoid such occurrences in future?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b). According to M/s Rallis India Ltd., on 12th April 1980, there was a fire in the packing material godown of its factory in Distt. Unnao, which mainly destroyed HDPE bags worth approximately Rs. 28 lakhs. During fire fighting operations, about 290 metric tonnes of fertilizers, costing Rs. 3.4 lakhs was also damaged by water. The cause of the fire has not been established definitely but the probable cause is electric short-circuiting.

(c) According to the company, adequate facilities to prevent fire as also